

Annexure-1

Name of the corporate debtor: WAYNE-BURT AEROSPACE PRIVATE LIMITED; Date of commencement of liquidation 28-04-2022;

List of stakeholders as on: 13-07-2022

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of claim	Amount of mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
1.	Sundaram Home Finance Limited	13/07/2022	4,61,79,030	4,61,79,030	Claim for secured loan	4,61,79,030	No	Memorandum confirming deposit of title deeds dated 15.06.2016 executed by the Director Mr. T.G. Mahesh on behalf of the Corporate Debtor, Loan agreement entered between Financial creditor and Corporate Debtor.	4,61,79,030	99.37%	-	-	-	-	Sundaram Home Finance Limited while submitting their claim have intimated their decision to realize their security interest under Regulation 21A and Regulation 37 of IBBI (Liquidation Process) Regulation, 2016 in the secured asset . The secured asset is in the name of the Corporate Debtor's Director and shareholder Mr. T.G. Mahesh. The specified asset is secured in favor of Sundaram Home Finance Limited for the loan borrowed by the Company.



A. MOHAN KUMAR

INSOLVENCY RESOLUTION PROFESSIONAL

REG. NO. 180/19A 002/SP-N00377/2017- 2018/11120